

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.303/97

Date of Order: 16.4.97

BETWEEN:

N.Swamiji

.. Applicant.

AND

1. The Director of Accounts, Postal,
Station Road, Abids, Hyderabad.
2. The Dy. Director General (T&E),
O/o. The Director General, Dept. of
Posts, Dak Bhavan, Sansadmarg,
New Delhi.

.. Respondents.

Counsel for the Applicant

.. Mr. Krishna Devan

Counsel for the Respondents

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.Krishna Devan, learned counsel for the
applicant and Mr.N.R.Devraj, learned standing counsel for
the respondents.

2. The learned counsel for the applicant submitted that
he is withdrawing this OA and ^{permission} prayed for filing a fresh OA
challenging the impugned letter dt. 15.10.96 (A-4) and also for
consequential benefits. We are of the opinion that the applicant ^{has} is
to be given that liberty. In view of the above the OA is disposed
as withdrawn as above *as liberty as above*

(B.S. JAI PARAMESHWAR)
Member (Judl.)

(16/4/97)

(R.RANGARAJAN)
Member (Admn.)

Dated: 16th April, 1997

sd

(Dictated in open court.)

For Recd.
D. R. J.

..2..

Copy to:

1. The Director of Accounts, Postal, Station Road, Abids, Hyderabad.
2. The Dy. Director General (T&E), O/O The Director General, Dept. of Posts, Dak Bhavan, Samsad Marg, New Delhi.
3. One copy to Mr. Krishna Devan, 2x Advocate, CAT, Hyderabad.
4. One copy to Mr. N.R. Devraj, Sr. CGSC, CAT, Hyderabad.
5. One copy to D.R(A), CAT, Hyderabad.
6. One duplicate copy.

YLKR

FORM NO.21

(See Rule 114)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

CA/ ~~FA~~ / ~~RA~~ / ~~CP~~ / ~~MA~~ / ~~PF~~303.... of 1997

.....N. Savarni.....Applicant(s)

Versus

.....The Director of Accounts.....Respondent(s)

Retd, H4 & Auz

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Sgt
7/5/97

Certified that the file is complete
in all respects.

Signature of
Dealing Hand
(in Record Section).

Signature of S.O.

Part III and II
Dastard
P. Singh
7/3/1